

SB-3

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

C.M. NO.13281-C OF 2019 in/and

RSA No. 12342 of 2018 (O&M)

Manisha Puri

...Petitioner(s)

Versus

Mahesh Singhal and Anr.

...Respondent(s)

To

Respondent no. (2) Smt. Neelam Verma wife of Suresh Verma, R/o
House no. 606, Plot GH-3, Sector - 46, Old
Faridabad.

Ind Address : 5 E,/41, NIT, Faridabad.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against them to appear in this court on the **21.04.2020 (Actual)** personally or through some one authorized by law to act for him or an Advocate of this court to defend the above noted case failing which it will be heard and decided exparte.

Given under my hand and the seal of this Court this 17th January 2020.

Your faithfully

Supdt.Gr.I(Civil-II)
Punjab and Haryana High Court,
Chandigarh
21/1/20